

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP (IB) No. 316/Chd/Pb/2023

IN THE MATTER OF:

**SS Vardhman Knitwears Private
Limited**

...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 02.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Om Pal Sharma, Advocate

ORDER

A date is requested by Ld. counsel for the petitioner on the ground that Section 9 petition bearing CP (IB) No. 271/Chd/Pb/2022 titled as '*Anand Makkar, Prop Ashoka International Vs. SS Vardhman Knitwears Pvt. Ltd.*;' is pending for consideration for tomorrow i.e. 03.04.2024. At the request of Ld. counsel for the petitioner, list the matter on 16.05.2024.

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**